



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Oct/202122/4

DATED: 03/11/2021

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Oct/202122/4 dated 03/11/2021 of Norms Committee - II for the year 2021-22 was held on 03/11/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The Committee also deliberated on the SIONs C-3 to C-10 which belongs to Aluminium Products like Aluminium Alloy Ingots, artware, circles/slugs and tubes. The Committee observed that some of the SIONs are using Aluminium scrap, copper scrap/ingots/billets against export. SION C-3 allows copper scrap, silicon, zinc scrap, magnesium and other metal. The Committee suggested that SIONs C-3 to C-10 may be reviewed due to variation in norms of the scraps & metals.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
2	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, (DGFT)
3	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
5	Shri Devendra Kumar Saini, ADG	DoT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00090573AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 & 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	2 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00152735AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	3 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000494AM10
RA File Number	039404000908 AM10
Licence No and Date	0310557609/29/01/2010
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	4 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	L&T HYDROCARBON ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000297AM16
RA File Number	342404000110 AM16
Licence No and Date	3410041368/10/07/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to DPIIT on 01.11.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	5 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000521AM19
RA File Number	052404000440 AM17
Licence No and Date	0510400670/08/12/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	6 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000821AM19
RA File Number	342404000065 AM19
Licence No and Date	3410044165/23/05/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 8. Weight of total export and material balance sheet. The case stands deferred.	

Case No.	7 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000826AM19
RA File Number	342404000075 AM19
Licence No and Date	3410044263/19/06/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 8. Weight of total export and material balance sheet. The case stands deferred.	

Case No.	8 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000453AM19
RA File Number	342404000117 AM19
Licence No and Date	3410044297/02/07/2018
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1):

1. Net content of FRP in Export Product.
2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.
3. Net weight of Pultrusions, plate and metal parts.
4. Net weight of Export Product.
5. Value of consumables.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
8. Weight of total export and material balance sheet.

The case stands deferred.

Case No.	9 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000838AM19
RA File Number	072404000099 AM19
Licence No and Date	0710113621/23/07/2018
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	10 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BOMAFA SPECIAL VALVE SOLUTIONS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105001015AM19
RA File Number	082404000258 AM19
Licence No and Date	0810144141/20/12/2018
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (TEC-3) informed that the applicant's reply dated 23.04.2021 is incomplete. Therefore, the Committee decided to ask from the applicant to furnish the following information as per the comments of Consultant (TEC-3): 1. It is mentioned in the reply that there is no export of components & only assembled valves are being exported. However, it is noted that in the shipping bills enclosed with application export product is shown as valve components. Please clarify the same. 2. It is also mentioned in the reply that there is no operation except assembly of components but flow chart show operations like machining also. Please clarify the same. 3. To provide details of specific use of each item of import in export product. The Case stands deferred.	

Case No.	11 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	VIKARSH STAMPINGS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000032AM20
RA File Number	318304000007 AM20
Licence No and Date	3110067393/24/04/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	12 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BLUEBIRD SOLAR PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000082AM20
RA File Number	052304000078 AM20
Licence No and Date	0510410642/21/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 20.10.2021 for examination & comments. The Committee also noted that Consultant (TEC-3) requested to send physical file along with the applicant's reply. However, the physical file is not available in the section as the case has been considered through online mode/BO Portal. Therefore, the Committee decided to sent the related documents through mail/hard copy to Consultant (TEC-3) for giving the comments on BO Portal . The case stands deferred.	

Case No.	13 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000090AM20
RA File Number	052404000094 AM20
Licence No and Date	0510410695/24/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) for examination & comments. Consultant (Tech-3) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-3) for examination & comments. The case stands deferred.	

Case No.	14 / NC/2/MEET/Oct/202122/4
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Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000089AM20
RA File Number	052404000095 AM20
Licence No and Date	0510410694/24/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) for examination & comments. Consultant (Tech-3) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-3) for examination & comments. The case stands deferred.	

Case No.	15 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000091AM20
RA File Number	052304000090 AM20
Licence No and Date	0510410723/27/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021

HQ File Number	018105000248AM20
RA File Number	342404000165 AM20
Licence No and Date	3410045461/19/09/2019
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (TEC-3) informed that the applicant's reply is incomplete. Therefore, the Committee decided to ask from the applicant to furnish the following information as per the comments of Consultant (TEC-3): 1. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The Case stands deferred.	

Case No.	17 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000272AM20
RA File Number	039504000618 AM20
Licence No and Date	0310832137/10/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	18 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20

Licence No and Date	0210209475/14/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 20.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	19 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000292AM20
RA File Number	052404000425 AM20
Licence No and Date	0510412272/25/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	20 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000360AM20
RA File Number	342404000281 AM20
Licence No and Date	3410045719/18/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) as under:	

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73089090	Stainless Steel Vario Solar Hooks With Nuts & Screws of Relevant Grade (Grade-304- Other Structure And Parts of Structure of Iron And Steel (Excl Floating Structures))	200000 Kgs	72199090	Stainless Steel Coils/ Sheets/ Sheet Cuttings/ Plates/ Strip Both Prime & Second of Relevant Grade	178500.00Kgs @ 1.19Kgs/Kg content in the export product

Note: Grade of steel to be imported will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	21 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	UNIVERSAL HEAT EXCHANGERS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000416AM20
RA File Number	322104000209 AM20
Licence No and Date	3210079361/24/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 01.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	22 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 29.10.2021 for examination & comments. The Committee also noted that Consultant (TEC-3) requested to send physical file along with the applicant's reply. However, the physical file is not available in the section as the case has been considered through online mode/BO Portal. Therefore, the Committee decided to sent the related documents through mail/hard copy to Consultant (TEC-3) for giving the comments on BO Portal . The case stands deferred.	

Case No.	23 / NC/2/MEET/Oct/202122/4						
Case Status	Case Approved						
Party Name	RATNAVEER METALS LIMITED						
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021						
HQ File Number	018105000438AM20						
RA File Number	342404000220 AM20						
Licence No and Date	3410045891/19/02/2020						
Norms Committee Decision:							
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) as under:							
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr></table>		ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity		

73269099 Stainless steel hooks (Vario Hooks) Grade-304 With Nuts & Screws (Thickness 4mm to 8mm)	150898 Kgs	72199090 Prime quality stainless steel coils/ sheets/ plates/ strip of relevant Grade - 304	135000.00Kgs @ 1.19Kgs/Kg stainless content in the export product
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Note: Grade of steel to be imported will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	24 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000465AM20
RA File Number	052304000460 AM20
Licence No and Date	0510413815/06/03/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 01.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	25 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021

and Date	
HQ File Number	018105000476AM20
RA File Number	052304000477 AM20
Licence No and Date	0510413882/16/03/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 01.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	26 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	27 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	VIRGO LAMINATES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000539AM21
RA File Number	052404000050 AM21
Licence No and Date	0510414200/18/05/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.10.2021 for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	28 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000574AM21
RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	29 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000575AM21
RA File Number	039504001148 AM20
Licence No and Date	0310836580/08/06/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 01.11.2021. However, no reply has been received as yet. Hence,

the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	30 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000577AM21
RA File Number	342404000055 AM21
Licence No and Date	3410046133/09/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) for examination & comments. Consultant (Tech-3) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-3) for examination & comments. The case stands deferred.	

Case No.	31 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	32 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21
Licence No and Date	0410166846/25/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	33 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000623AM21
RA File Number	092404000152 AM21
Licence No and Date	0910068927/02/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 21.10.2021 for examination & comments. However, Consultant (TEC-3) requested to send physical copy of the applicant's reply. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination & comments. The case stands deferred.	

Case No.	34 / NC/2/MEET/Oct/202122/4
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Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000622AM21
RA File Number	092404000161 AM21
Licence No and Date	0910068926/02/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 21.10.2021 for examination & comments. However, Consultant (TEC-3) requested to send physical copy of the applicant's reply. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination & comments. The case stands deferred.	

Case No.	35 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000626AM21
RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (TEC-3): 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.	

The Case stands deferred.

Case No.	36 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000646AM21
RA File Number	052304000084 AM21
Licence No and Date	0510414673/21/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (TEC-3) informed that the applicant's reply dated 19.01.2021 is incomplete. Therefore, the Committee decided to ask from the applicant to furnish the following information as per the comments of Consultant (TEC-3): 1. Detail technical note on manufacturing process including the relevant flow sheet. 2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 3. To provide detailed & clear manufacturing activity on imported inputs. 4. For export item at Sl. No. 1 import is in numbers & export in meter. Conversion between these is not	

clear. Please provide clear details.

The Case stands deferred.

Case No.	38 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000657AM21
RA File Number	052304000088 AM21
Licence No and Date	0510414751/28/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	39 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000665AM21
RA File Number	042404000053 AM21
Licence No and Date	0410166929/30/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 01.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	40 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	41 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000705AM21
RA File Number	092404000271 AM21
Licence No and Date	0910069084/21/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	42 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021

and Date	
HQ File Number	018105000725AM21
RA File Number	039504000324 AM21
Licence No and Date	0310838010/01/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No.: P-47011/324/2018-TSW dated 15.02.2021 as under:

1. Net weight of export items at Sl. No. 1 to 20 may be specified as under:

Sl. No.	ITC (HS) Code	Export Item	Net weight (Kgs)
1	85059000	Rotor 6 Type I Dwg No. 5023369 (33006054) Aluminium Part (Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	1230
2	85059000	Rotor 6 Type Ii Dwg No. 5023375 (33006053) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	1968
3	85059000	Rotor Dwg No. 5014144 (33003992) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	3003
4	85059000	Rotor Dwg No. 5014145 (33003993) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	3640
5	85059000	Rotor 10 Type I Dwg No. 5023890 (33006455) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	2640
6	85059000	Rotor 10 Type Ii Dwg No. 5023895 (33006457) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro	3480

		Magnet / Springs)	
7	85059000	Rotor 12 Type I Dwg No. 5023900(33006460) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	3906
8	85059000	Rotor 12 Type Ii Dwg No. 5023904 (33006461) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	6076
9	85059000	Rotor 17 Type I Dwg No. 5024345 (33006705) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	250
10	85059000	Rotor 17 Type Ii Dwg No. 5024364 (33006242) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	250
11	85059000	Rotor 18 Type I Dwg No. 5024347 (33006246) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	445
12	85059000	Rotor 19 Type I Dwg No. 5024372 (33006715) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	92.60
13	85059000	Rotor 20 Type I Dwg No. 5024374 (33006716) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	121
14	85059000	Rotor 14 Type I Dwg No. 5023923(33006482) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	1592

15	85059000	Rotor 14 Type Ii Dwg No. 5023925 (33006483) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	3528
16	85059000	Rotor 16 Type I Dwg No. 5023927 (33006486) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	1896
17	85059000	Rotor 16 Type Ii Dwg No. 5023928 (33006488) Aluminium Part (Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	1480
18	85059000	Rotor 22 Type I Dwg No. 5024376 (33006717) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	133.20
19	85059000	Rotor 25 Type I Dwg No. 5024378 (33006718) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	170.1
20	85059000	Rotor 28 Type I Dwg No. 5024380 (33006719) Aluminium Part(Rotor - Part Of Clutches & Breaks Operated By Electro Magnet / Springs)	195.30

2. Import item shall be of relevant grade and composition as contained/ utilized in the export items.

3. Taking cue from SION C-27, quantity of import item (**UNIFONT-94 / GBD-ALZNIOS18MG (Aluminium Alloy Ingot UNIFONT-94)**) may be allowed as **38262Kgs @1.06Kgs/Kg content in the export items.**

RA concerned may take suitable consequential action accordingly.

Case No.	43 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000730AM21
RA File Number	042404000083 AM21
Licence No and Date	0410167038/04/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-1) on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	44 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000731AM21
RA File Number	042404000082 AM21
Licence No and Date	0410167039/04/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.10.2021 for examination of the case. However, Consultant (TEC-3) informed that the case pertains to Consultant (TEC-1). Therefore, the Committee decided to refer the case to Consultant (TEC-1) for examination & comments. The case stands deferred.	

Case No.	45 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000732AM21
RA File Number	039504000347 AM21

Licence No and Date	0310838097/04/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 08.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	46 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAMESHWAR STEEL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000737AM21
RA File Number	082404000137 AM21
Licence No and Date	0810148532/10/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply has been received against the issued deficiency letter. Therefore, the Committee decided to refer the case to Consultant (TEC-3) for examination & comments. The case stands deferred.	

Case No.	47 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SUNRISE EXPORTS INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000738AM21
RA File Number	039504000339 AM21
Licence No and Date	0310838223/11/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB):	

1. What is weight of Alloy Steel Valve Forged Body of 250 Nos to be imported?
2. What is the composition of Alloy Steel Valve forged body?
3. What is total weight of each Forged & Machined Gate Valve assembly with indigenous inputs?
4. What is the weight of 250 Nos Alloy Steel Valve after heat treatment, forging and machining operation?
5. Please submit Appendix 4E, CE/CA Certificate, Processed flow chart, number of operations to be required for making final product and weight of wastage on net weight of each valve.

The Case stands deferred.

Case No.	48 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000746AM21
RA File Number	052404000285 AM21
Licence No and Date	0510415230/16/09/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	49 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000747AM21
RA File Number	052404000284 AM21
Licence No and Date	0510415231/16/09/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	50 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000758AM21
RA File Number	072404000173 AM21
Licence No and Date	0710117048/22/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MeitY via email dated 09.07.2021. Note: The written recommendation as given by MeitY will be communicated with the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	51 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ENERGICOMM WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000780AM21
RA File Number	092404000269 AM21
Licence No and Date	0910069284/30/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 02.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	52 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and Date	0210210142/06/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000793AM21
RA File Number	092404000395 AM21
Licence No and Date	0910069333/15/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000807AM21
RA File Number	039404000519 AM21
Licence No and Date	0310839096/23/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 02.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	55 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000811AM21
RA File Number	039504000468 AM21
Licence No and Date	0310839150/27/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 02.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	56 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000814AM21

RA File Number	072404000213 AM21
Licence No and Date	0710117201/28/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MeitY via email dated 09.07.2021. Note: The written recommendation as given by MeitY will be communicated with the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	57 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000820AM21
RA File Number	039504000465 AM21
Licence No and Date	0310839247/02/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 02.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	58 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000824AM21
RA File Number	072404000214 AM21
Licence No and Date	0710117222/03/11/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MeitY via email dated 25.10.2021.

Note: The written recommendation as given by MeitY will be communicated with the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	59 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000828AM21
RA File Number	092404000446 AM21
Licence No and Date	0910069442/04/11/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and Date	0310839387/06/11/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	61 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000832AM21
RA File Number	042404000134 AM21
Licence No and Date	0410167248/06/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	62 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ARJUN ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000838AM21
RA File Number	052304000273 AM21
Licence No and Date	0510415789/09/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB): 1. What is the percentage of copper in copper scrap (Birch/Cliff) as per ISRI Code to be imported? 2. What is the percentage of copper in copper ingots to be exported? 3. Please justify the wastage claimed as 15% indicated in Appendix 4E on net content of copper in the export product. 4. Please indicate wastage in the process flow chart at each stage of operation as claimed in Appendix-4E.	

The Case stands deferred.

Case No.	63 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ULTRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000842AM21
RA File Number	318304000092 AM21
Licence No and Date	3110067920/10/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000845AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KSH INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000846AM21
RA File Number	039404000610 AM21
Licence No and Date	0310839491/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	66 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	67 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000849AM21

RA File Number	042404000124 AM21
Licence No and Date	0410167270/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB): 1. Please submit process flow diagram for manufacturing of Refined Copper Billets (Average Copper content 99.5 Percent) from unrefined copper ingots (Average copper content 98 Percent). 2. Copy of shipping bill of unrefined copper ingots (Average copper content 98 Percent). 3. Please provide detail justification on use of unrefined copper ingots verses copper scrap for manufacturing of Refined Copper Billets. The Case stands deferred.	

Case No.	68 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000850AM21
RA File Number	042404000125 AM21
Licence No and Date	0410167271/11/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB): 1. Copy of shipping bills of copper wire scrap as per ISRI code having average copper content 10-15 percent, 15-20 percent and 20-25 percent. 2. Process flow diagram, which could establish wastage as 3% on net content of copper in the export product. 3. How the quantity of import of copper scrap can be same when the percentage of average content of copper is different? Please justify. The Case stands deferred.	

Case No.	69 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000853AM21
RA File Number	092404000461 AM21
Licence No and Date	0910069471/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	71 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	018105000854AM21
RA File Number	042404000138 AM21
Licence No and Date	0410167283/12/11/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	72 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00029441AM21
RA File Number	072404000229 AM21
Licence No and Date	0711000002/02/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	73 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	AMPCO METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00029520AM21
RA File Number	318304000099 AM21
Licence No and Date	3111000002/02/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	74 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHAH IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00033581AM21
RA File Number	03AA04011848 AM21
Licence No and Date	0311000066/08/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	75 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00035494AM21
RA File Number	08AA04003723 AM21
Licence No and Date	0811000041/10/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	76 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00035916AM21
RA File Number	31AA04003930 AM21
Licence No and Date	3111000017/10/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00036905AM21
RA File Number	03AA04012231 AM21
Licence No and Date	0311000112/11/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 25.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	78 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00036766AM21

RA File Number	05AA04018394 AM21
Licence No and Date	0511000141/11/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	79 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00038843AM21
RA File Number	022404000102 AM21
Licence No and Date	0211000029/15/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	80 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00038979AM21
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on	

25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	81 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00039570AM21
RA File Number	03AA04012647 AM21
Licence No and Date	0311000194/16/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	82 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00039571AM21
RA File Number	03AA04011814 AM21
Licence No and Date	0311000173/16/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	83 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00041870AM21
RA File Number	04AA04004501 AM21
Licence No and Date	0411000024/18/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	84 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00042104AM21
RA File Number	03AA04013446 AM21
Licence No and Date	0311000258/18/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 25.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	85 / NC/2/MEET/Oct/202122/4
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Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00042220AM21
RA File Number	52AA04004561 AM21
Licence No and Date	5211000045/18/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 25.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	86 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	87 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00043930AM21
RA File Number	07AA04006079 AM21

Licence No and Date	0711000101/21/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	88 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00043947AM21
RA File Number	03AA04013322 AM21
Licence No and Date	0311000244/21/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the comments on few import items have been received from Consultant (TEC-1). Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (SKB) for comments on remaining import items. The case stands deferred.	

Case No.	89 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	HEALTHICO QUALITY PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00044321AM21
RA File Number	56AA04001219 AM21
Licence No and Date	5611000008/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of DPIIT vide U. O. No.: P-47011/52/2021-TSW dated 27.10.2021:	

1. Difference in “Export item” and “Import item” as the description of the export item and import and import item is same i.e. “S.S. Scrubber”.
2. Detail technical note on manufacturing process including the relevant flow sheet.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	90 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00044684AM21
RA File Number	03AA04013863 AM21
Licence No and Date	0311000306/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	91 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00044930AM21
RA File Number	56AA04001264 AM21

Licence No and Date	5611000015/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	92 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00045815AM21
RA File Number	04AA04004649 AM21
Licence No and Date	0411000054/23/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	93 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ULTRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00045432AM21
RA File Number	31AA04004415 AM21
Licence No and Date	3111000041/23/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the	

Committee decided to wait for the comments.

The case stands deferred.

Case No.	94 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 03.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. Case is deferred.	

Case No.	95 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00046463AM21
RA File Number	03AA04014425 AM21
Licence No and Date	0311000369/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	96 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BAOSTEEL INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00046761AM21
RA File Number	03AA04013794 AM21
Licence No and Date	0311000322/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00046984AM21
RA File Number	02AA04006425 AM21
Licence No and Date	0211000087/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	98 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00048138AM21
RA File Number	03AA04013987 AM21
Licence No and Date	0311000308/28/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	99 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00048537AM21
RA File Number	03AA04014677 AM21
Licence No and Date	0311000402/28/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	100 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00049669AM21
RA File Number	13AA04004783 AM21
Licence No and Date	1311000064/29/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	101 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JLC ELECTROMET PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00050864AM21
RA File Number	13AA04004802 AM21
Licence No and Date	1311000067/30/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	102 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00051294AM21
RA File Number	03AA04014365 AM21
Licence No and Date	0311000564/31/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	103 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	CHINA STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00051806AM21
RA File Number	34AA04001321 AM21
Licence No and Date	3411000021/31/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and desired that one Technical Experts from Ministry of Steel may be got registered on the BO Portal for dealing with such cases. Accordingly, a formal letter may be sent to M/o Steel. The Committee decided that in the meanwhile, this case may be referred to Consultant (SKB) for examination & comments. The case stands deferred.	

Case No.	104 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-3) on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	105 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00052453AM21
RA File Number	08AA04005674 AM21
Licence No and Date	0811000264/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	106 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	107 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00053860AM21
RA File Number	05AA04021047 AM21
Licence No and Date	0511000548/04/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	108 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	109 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PADIA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00054537AM21
RA File Number	05AA04021860 AM21
Licence No and Date	0511000571/04/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	110 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00055115AM21
RA File Number	07AA04006348 AM21
Licence No and Date	0711000219/05/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00056088AM21
RA File Number	03AA04014253 AM21
Licence No and Date	0311000414/06/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	112 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LUMINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00058331AM21
RA File Number	02AA04007225 AM21
Licence No and Date	0211000158/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	113 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00058544AM21
RA File Number	05AA04022297 AM21
Licence No and Date	0511000680/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00059610AM21
RA File Number	03AA04015189 AM21
Licence No and Date	0311000602/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	115 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	116 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00060452AM21

RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the comments on few import items have been received from Consultant (TEC-1). Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (SKB) for comments on remaining import items. The case stands deferred.	

Case No.	117 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	118 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00061780AM21
RA File Number	04AA04005552 AM21
Licence No and Date	0411000187/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on	

21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	119 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00061991AM21
RA File Number	05AA04023625 AM21
Licence No and Date	0511000769/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	120 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00062005AM21
RA File Number	07AA04007157 AM21
Licence No and Date	0711000301/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	121 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00062083AM21
RA File Number	05AA04021419 AM21
Licence No and Date	0511000707/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.v	

Case No.	122 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00061663AM21
RA File Number	24AA04003217 AM21
Licence No and Date	2411000134/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 28.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	123 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	MITESH METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00062872AM21
RA File Number	03AA04016803 AM21
Licence No and Date	0311000767/15/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 25.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	124 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00063649AM21
RA File Number	03AA04018866 AM21
Licence No and Date	0311001022/16/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	125 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00065090AM21
RA File Number	05AA04024214 AM21
Licence No and Date	0511000813/18/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	126 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00065869AM21
RA File Number	04AA04005657 AM21
Licence No and Date	0411000204/19/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	127 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00065985AM21
RA File Number	04AA04005663 AM21
Licence No and Date	0411000205/19/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	128 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00066808AM21
RA File Number	05AA04024283 AM21
Licence No and Date	0511000887/20/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	129 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067500AM21
RA File Number	04AA04005556 AM21
Licence No and Date	0411000186/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 13.37Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 415.44Kgs. 3. The quantity of import item at Sl. No. 25 may be allowed as 2.16Kgs. 4. The quantity of import item at Sl. No. 33 may be allowed as 297.72Kgs. 5. The quantity of import item at Sl. No. 36 may be allowed as 1405.82Kgs. 6. The quantity of import item at Sl. No. 37 may be allowed as 147.60Kgs.	

7. The quantity of import item at Sl. No. 40 may be allowed as 11.70Kgs.
8. The quantity of import item at Sl. No. 41 may be allowed as 25.92Kgs.
9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed **as per GN-4.**
10. The quantity of import item at Sl. No. 24 may be allowed **as applied for (Value restricted to 1.03% of FoB Value).**
11. The quantity of rest of import items may be allowed **as applied for.**

Note: The net weight of export item should not be less than 119.135MT.

RA concerned may take suitable consequential action accordingly.

Case No.	130 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067802AM21
RA File Number	03AA04019985 AM21
Licence No and Date	0311001178/21/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	131 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	132 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	133 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067247AM21
RA File Number	04AA04005510 AM21
Licence No and Date	0411000183/21/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 8.91Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 276.96Kgs.	

3. The quantity of import item at Sl. No. 25 may be allowed as 1.44Kgs.
4. The quantity of import item at Sl. No. 33 may be allowed as 198.48Kgs.
5. The quantity of import item at Sl. No. 36 may be allowed as 937.22Kgs.
6. The quantity of import item at Sl. No. 37 may be allowed as 98.40Kgs.
7. The quantity of import item at Sl. No. 40 may be allowed as 7.80Kgs.
8. The quantity of import item at Sl. No. 41 may be allowed as 17.28Kgs.
9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed **as per GN-4.**
10. The quantity of import item at Sl. No. 24 may be allowed **as applied for (Value restricted to 1.03% of FoB Value).**
11. The quantity of rest of import items may be allowed **as applied for.**

Note: The net weight of export item should not be less than 79.423MT.

RA concerned may take suitable consequential action accordingly.

Case No.	134 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067250AM21
RA File Number	04AA04005558 AM21
Licence No and Date	0411000182/21/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under:

1. The quantity of import item at Sl. No. 18 may be allowed as 13.37Kgs.
2. The quantity of import item at Sl. No. 21 may be allowed as 415.44Kgs.
3. The quantity of import item at Sl. No. 25 may be allowed as 2.16Kgs.
4. The quantity of import item at Sl. No. 33 may be allowed as 297.72Kgs.
5. The quantity of import item at Sl. No. 36 may be allowed as 1405.82Kgs.
6. The quantity of import item at Sl. No. 37 may be allowed as 147.60Kgs.
7. The quantity of import item at Sl. No. 40 may be allowed as 11.70Kgs.
8. The quantity of import item at Sl. No. 41 may be allowed as 25.92Kgs.
9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed **as per GN-4.**
10. The quantity of import item at Sl. No. 24 may be allowed **as applied for (Value restricted to 1.03% of FoB Value).**
11. The quantity of rest of import items may be allowed **as applied for.**

Note: The net weight of export item should not be less than 119.135MT.

RA concerned may take suitable consequential action accordingly.

Case No.	135 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067252AM21
RA File Number	04AA04005557 AM21
Licence No and Date	0411000184/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 8.91Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 276.96Kgs. 3. The quantity of import item at Sl. No. 25 may be allowed as 1.44Kgs. 4. The quantity of import item at Sl. No. 33 may be allowed as 198.48Kgs. 5. The quantity of import item at Sl. No. 36 may be allowed as 937.22Kgs. 6. The quantity of import item at Sl. No. 37 may be allowed as 98.40Kgs. 7. The quantity of import item at Sl. No. 40 may be allowed as 7.80Kgs. 8. The quantity of import item at Sl. No. 41 may be allowed as 17.28Kgs. 9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed as per GN-4. 10. The quantity of import item at Sl. No. 24 may be allowed as applied for (Value restricted to 1.03% of FoB Value). 11. The quantity of rest of import items may be allowed as applied for. Note: The net weight of export item should not be less than 79.423MT. RA concerned may take suitable consequential action accordingly.	

Case No.	136 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00067254AM21
RA File Number	04AA04005555 AM21

Licence No and Date	0411000185/21/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 8.91Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 276.96Kgs. 3. The quantity of import item at Sl. No. 25 may be allowed as 1.44Kgs. 4. The quantity of import item at Sl. No. 33 may be allowed as 198.48Kgs. 5. The quantity of import item at Sl. No. 36 may be allowed as 937.22Kgs. 6. The quantity of import item at Sl. No. 37 may be allowed as 98.40Kgs. 7. The quantity of import item at Sl. No. 40 may be allowed as 7.80Kgs. 8. The quantity of import item at Sl. No. 41 may be allowed as 17.28Kgs. 9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed as per GN-4. 10. The quantity of import item at Sl. No. 24 may be allowed as applied for (Value restricted to 1.03% of FoB Value). 11. The quantity of rest of import items may be allowed as applied for. Note: The net weight of export item should not be less than 79.423MT. RA concerned may take suitable consequential action accordingly.	

Case No.	137 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SUTTATTI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00069146AM21
RA File Number	31AA04004923 AM21
Licence No and Date	3111000112/23/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	138 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00069611AM21
RA File Number	03AA04019178 AM21
Licence No and Date	0311001064/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the comments for import item at Sl. No. 2 have been received from Consultant (TEC-1). Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-3) for comments on remaining import items. The case stands deferred.	

Case No.	139 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	140 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00069632AM21

RA File Number	03AA04019802 AM21
Licence No and Date	0311001167/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	141 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	142 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00070848AM21
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on	

21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	143 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	144 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00072954AM21
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	145 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00073107AM21
RA File Number	05AA04026888 AM21
Licence No and Date	0511000999/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 21.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	146 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00074308AM21
RA File Number	04AA04006082 AM21
Licence No and Date	0411000256/01/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 8.91Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 276.96Kgs. 3. The quantity of import item at Sl. No. 25 may be allowed as 1.44Kgs. 4. The quantity of import item at Sl. No. 33 may be allowed as 198.48Kgs. 5. The quantity of import item at Sl. No. 36 may be allowed as 937.22Kgs. 6. The quantity of import item at Sl. No. 37 may be allowed as 98.40Kgs. 7. The quantity of import item at Sl. No. 40 may be allowed as 7.80Kgs. 8. The quantity of import item at Sl. No. 41 may be allowed as 17.28Kgs. 9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed as per GN-4.	

10. The quantity of import item at Sl. No. 24 may be allowed **as applied for (Value restricted to 1.18% of FoB Value).**

11. The quantity of rest of import items may be allowed **as applied for.**

Note: The net weight of export item should not be less than 79.423MT.

RA concerned may take suitable consequential action accordingly.

Case No.	147 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00074343AM21
RA File Number	13AA04005670 AM21
Licence No and Date	1311000134/01/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	148 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and Date	0711000400/01/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	149 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00075904AM21
RA File Number	03AA04021827 AM21
Licence No and Date	0311001456/03/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	150 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 01.11.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	151 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00077147AM21
RA File Number	04AA04006157 AM21
Licence No and Date	0411000268/04/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under: 1. The quantity of import item at Sl. No. 18 may be allowed as 26.73Kgs. 2. The quantity of import item at Sl. No. 21 may be allowed as 830.88Kgs. 3. The quantity of import item at Sl. No. 25 may be allowed as 4.32Kgs. 4. The quantity of import item at Sl. No. 33 may be allowed as 595.44Kgs. 5. The quantity of import item at Sl. No. 36 may be allowed as 2811.65Kgs. 6. The quantity of import item at Sl. No. 37 may be allowed as 295.20Kgs. 7. The quantity of import item at Sl. No. 40 may be allowed as 23.40Kgs. 8. The quantity of import item at Sl. No. 41 may be allowed as 51.84Kgs. 9. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed as per GN-4. 10. The quantity of import item at Sl. No. 24 may be allowed as applied for (Value restricted to 1.035% of FoB Value). 11. The quantity of rest of import items may be allowed as applied for. Note: The net weight of export item should not be less than 238.27MT. RA concerned may take suitable consequential action accordingly.	

Case No.	152 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the	

Committee decided to wait for the comments.

The case stands deferred.

Case No.	153 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00077748AM21
RA File Number	04AA04006172 AM21
Licence No and Date	0411000270/05/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 02.11.2021 as under:

1. The quantity of import item at Sl. No. 18 may be allowed as 40.10Kgs.
2. The quantity of import item at Sl. No. 21 may be allowed as 1246.32Kgs.
3. The quantity of import item at Sl. No. 25 may be allowed as 6.48Kgs.
4. The quantity of import item at Sl. No. 36 may be allowed as 4050.00Kgs.
5. The quantity of import item at Sl. No. 37 may be allowed as 432.00Kgs.
6. The quantity of import item at Sl. No. 38 may be allowed as 2430.00Kgs.
7. The quantity of import item at Sl. No. 39 may be allowed as 810.00Kgs.
8. The quantity of import item at Sl. No. 40 may be allowed as 54.00Kgs.
9. The quantity of import item at Sl. No. 41 may be allowed as 81.41Kgs.
10. The import item at Sl. No. 43 may **not be allowed**.
11. The quantity of import items at Sl. No. 1 to 15 & 31 may be allowed **as per GN-4**.
12. The quantity of import item at Sl. No. 24 may be allowed **as applied for (Value restricted to 1.165% of FoB Value)**.
13. The quantity of rest of import items may be allowed **as applied for**.

Note: The net weight of export item should not be less than 355.99MT.

RA concerned may take suitable consequential action accordingly.

Case No.	154 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	STAR EXPORTS

Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00078833AM21
RA File Number	03AA04021914 AM21
Licence No and Date	0311001495/08/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB): 1. What is the composition of Aluminum Alloy Billets? 2. What is the purity of Aluminum Ingots? 3. Please submit copy of the shipping Bills which could confirm the composition of Aluminum Alloy Billets and Aluminum Ingots? The Case stands deferred.	

Case No.	155 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00079257AM21
RA File Number	03AA04022223 AM21
Licence No and Date	0311001509/08/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	156 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00080142AM21

RA File Number	05AA04029843 AM21
Licence No and Date	0511001186/09/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	157 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081160AM21
RA File Number	04AA04006497 AM21
Licence No and Date	0411000314/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	158 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081196AM21
RA File Number	05AA04029980 AM21
Licence No and Date	0511001209/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on	

01.11.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	159 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	160 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081205AM21
RA File Number	05AA04029555 AM21
Licence No and Date	0511001204/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	161 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081159AM21
RA File Number	04AA04006420 AM21
Licence No and Date	0411000301/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (TEC-1) on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	162 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081438AM21
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	163 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	164 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081784AM21
RA File Number	34AA04002524 AM21
Licence No and Date	3411000223/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	165 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00081785AM21
RA File Number	34AA04002518 AM21
Licence No and Date	3411000224/11/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	166 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00082566AM21
RA File Number	03AA04023238 AM21
Licence No and Date	0311001697/12/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	167 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00084255AM21
RA File Number	56AA04001819 AM21
Licence No and Date	5611000115/15/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	168 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00084376AM21
RA File Number	04AA04006421 AM21
Licence No and Date	0411000302/15/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	169 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	170 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ALUTOP
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00085328AM21
RA File Number	07AA04007809 AM21
Licence No and Date	0711000491/16/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	171 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	172 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00086024AM21

RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 13.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	173 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	CHINA STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00087695AM21
RA File Number	34AA04002730 AM21
Licence No and Date	3411000249/19/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and desired that one Technical Experts from Ministry of Steel may be got registered on the BO Portal for dealing with such cases. Accordingly, a formal letter may be sent to M/o Steel. The Committee decided that in the meanwhile, this case may be referred to Consultant (SKB) for examination & comments. The case stands deferred.	

Case No.	174 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00087762AM21
RA File Number	03AA04023152 AM21
Licence No and Date	0311001671/19/02/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	175 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00087245AM21
RA File Number	03AA04023276 AM21
Licence No and Date	0311001714/19/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	176 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00088464AM21
RA File Number	03AA04022730 AM21
Licence No and Date	0311001607/22/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	177 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	EARTH WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00089237AM21
RA File Number	05AA04030938 AM21
Licence No and Date	0511001389/22/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 08.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	178 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	179 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred

Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	180 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	181 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00091973AM21
RA File Number	13AA04006894 AM21
Licence No and Date	1311000194/25/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	182 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00091976AM21
RA File Number	13AA04006893 AM21
Licence No and Date	1311000193/25/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	183 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00150892AM22
RA File Number	07AA04019672 AM22
Licence No and Date	0711001607/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY as under: 1. The quantity of import items where unit of measurement of import items is either in 'Meter' or	

‘Square Feet’ may be allowed as applied for with nil wastage.

2. The quantity of import items where **unit of measurement** of import items is either in **‘Number’** may be allowed **on net to net basis with accountability clause.**

RA concerned may take suitable consequential action accordingly.

Case No.	184 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00151042AM22
RA File Number	05AA04064265 AM22
Licence No and Date	0511003923/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	185 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	CHINA STEEL CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00152374AM22
RA File Number	34AA04006151 AM22
Licence No and Date	3411000926/02/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and desired that one Technical Experts from Ministry of Steel may be got registered on the BO Portal for dealing with such cases. Accordingly, a formal letter may be sent to M/o Steel. The Committee decided that in the meanwhile, this case may be referred to Consultant (SKB) for examination & comments.	

The case stands deferred.

Case No.	186 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 03.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	187 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	188 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00153281AM22
RA File Number	13AA04014121 AM22
Licence No and Date	1311000500/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	189 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	TOPEX ELECTRIC INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00153916AM22
RA File Number	34AA04006251 AM22
Licence No and Date	3411000937/04/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	190 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00153919AM22

RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	191 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	192 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB)	

through BO Portal on 03.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case.

Case is deferred.

Case No.	193 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00155687AM22
RA File Number	08AA04019729 AM22
Licence No and Date	0811002261/06/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (SKB): 1. What is the mesh size of imported unprocessed zinc powder and mesh size of zinc powder to be exported? 2. Please submit processed flow chart and wastage at each stage of processing for justifying wastage claimed. 3. What is the percentage of zinc in the imported unprocessed zinc powder and also in the zinc powder to be exported? 4. As per appendix-4E, the percentage of wastage is 0.005% in the net content of zinc in the export product. However, as per application, the percentage wastage on weight of export is indicated 0.5%. Please clarify why difference in the imported quantity and wastage claimed on net weight of zinc in the export product? The case stands deferred.	

Case No.	194 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and	0411001277/06/08/2021

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	195 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	196 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the	

Committee decided to wait for the comments.

The case stands deferred.

Case No.	197 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00155669AM22
RA File Number	04AA04015969 AM22
Licence No and Date	0411001267/06/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	198 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00157015AM22
RA File Number	04AA04020548 AM22
Licence No and Date	0411001281/09/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per the comments of Consultant (TEC-1): 1. Specific name of import item along with description of import. 2. Revised import item list indicating generic name and quantity as per material balance calculation sheet. 3. Net weight of export.	

4. Material balance between import and export.
5. List of components, consumables indigenous material.
6. Wastage and justification on the basis of specification of raw materials.

The case stands deferred.

Case No.	199 / NC/2/MEET/Oct/202122/4
Case Status	Case Approved
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00157282AM22
RA File Number	07AA04021082 AM22
Licence No and Date	0711001670/09/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72261100	CRGO Silicon Electrical Steel in Slit Coils Width of Export Item is Less Than 600 mm (CRGO Silicon Electrical Steel in Slit Coils Width of Export Item is Less	665.00MT	72251100	CRGO Silicon Electrical Steel in Coils Width Of Import Item is More Than 600 mm	674.87MT with 1.5% wastage

Than 600
mm)

Note: The width of imported coils of relevant grade should be more than the respective width of export products.

RA concerned may take suitable consequential action accordingly.

Case No.	200 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00157419AM22
RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	201 / NC/2/MEET/Oct/202122/4
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Oct/ 202122/ 4 and 03/11/2021
HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22
Licence No and Date	0511004068/09/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.10.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.